

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3795
ANSWERED ON:18.02.2014
MARTYR STATUS
Kaswan Shri Ram Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a): the total number of Central Armed Police Forces (CAPF) personnel killed/injured in the course of encounter with the terrorists during each of the last three years and the current year, force, rank and State/UT-wise;
- (b): whether the Government has any proposal to award martyr status to State police and CAPF personnel who died in the line of duty; and
- (c): if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): The details of Central Armed Police Forces (CAPFs) personnel killed/injured during encounter with the terrorists/extremists in the last three years and the current year, Force & Rank wise and State/UT wise are at Annexure- A & B respectively.
- (b) to (c): Martyr is not defined by the Government anywhere and presently neither such order/notification are being issued to grant status of Martyr to those CAPFs personnel who are killed in action while discharging their duty nor any such proposal is under consideration.